## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 37 OF 2016**

Dated: 8<sup>th</sup> May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Lalpur Wind Energy Pvt. Ltd. .... Appellant(s)

۷s.

Karnataka Power Transmission Corporation Ltd. .... Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. Shaurya Malhotra

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R.2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on **24.05.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk